

(b) whether the duration of the course of training varies in different States; and

(c) whether there are any colleges whose Degrees are not recognised in foreign countries for admission into Institutions of higher studies?

The Minister of Health (Rajkumari Amrit Kaur): (a) 30.

(b) Yes.

(c) Presumably the reference is to the recognition of the M.B.,B.S. Degree awarded by Indian Universities by the General Medical Council of the United Kingdom. A statement showing the names of the Universities whose M.B., B.S. Degree is not recognised by the General Medical Council of the United Kingdom is placed on the Table of the House. [See Appendix X, annexure No. 32.]

CONSTRUCTION OF QUARTERS IN COAL MINES

*1653. **Shri M. N. Singh:** (a) Will the Minister of Labour be pleased to state the number of quarters built in Bhulinagar of Jharia Coal field and Bijoyanagar of Raniganj Coal field for the labourers of coal mines?

(b) What is the cost incurred over it?

(c) What is the distance of these quarters from the coal mines where the labourers work?

(d) What are the means of transport provided for the occupants of these quarters to go to the mines and come back?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1566 in Bhuli and 48 in Bijoyanagar.

(b) About Rs. 60 lakhs out of a sanctioned amount of about Rs. 78 lakhs.

(c) The distance varies from one to nine miles.

(d) Workers whose collieries are at a distance of not more than two miles, walk the distance from and to the township. Owners of other collieries have provided free transport to and from.

प्रादेशिक हैडक्वार्टर, बिलासपुर में नियुक्तियां

* १६५७. श्री जांगड़े : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) पूर्वी रेलवे के प्रादेशिक हैडक्वार्टर के किन अधिकारियों को ऐसी
95 PSD

नियुक्तियां करने का पूरा अधिकार है जिन के सम्बन्ध में कि जनरल मैनेजर अथवा रेलवे सेवा आयोग, कलकत्ता हस्तक्षेप न करता है और न कर सकता है ;

(ख) सेवा की किन श्रेणियों में वह ऐसी नियुक्तियां कर सकते हैं तथा ऐसी नियुक्तियों का अधिकतम वेतन-स्तर क्या है, ; तथा

(ग) क्या सरकार उक्त प्रादेशिक हैडक्वार्टर को सेवाओं की विभिन्न श्रेणियों में इन से भी ऊंचे ग्रेडों में नियुक्तियां करने का अधिकार देने का विचार रखती है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The General Manager of a Railway has full powers in respect of recruitment and appointment of all staff on a Railway, and officers working under him exercise powers delegated to them in these respects, subject to supervision by officers of superior status. Recruitment to Class III is made normally on the recommendations of the Railway Service Commissions set up for this purpose.

(b) The Regional Transportation Superintendent and District Officers of Bilaspur Region have been delegated with powers (i) to appoint all Class IV staff and the highest scale of pay of such staff is Rs. 40—60 (ii) to appoint Class III staff in their initial categories if the candidates filling such posts are approved and selected by the Railway Service Commission, Calcutta. The Regional Transportation Superintendent has also been delegated with powers to promote Class III staff under his control in grades up to Rs. 260—350 while the District Officers have been delegated with powers to promote Class III staff under their control in grades up to Rs. 150—225.

(c) No.

SUGAR-CANE CULTIVATION

*1658. **Shri H. S. Prasad:** Will the Minister of Food and Agriculture be pleased to state whether Government have formulated any scheme for growing more sugar-cane so as to meet the internal demand and to export sugar in accordance with the plan for exporting sugar?

The Minister of Food and Agriculture (Shri Kidwai): Yes, the Five Year Sugarcane Development Scheme which was in operation in sugar producing Part 'A' States since 1948-49 is being extended for another three years. Such schemes are also being implemented in some part 'B' and 'C' States. The increased production under the schemes is planned to meet internal consumption requirements of the country. There is no plan to export sugar.

DOOM-DOOMA-NUMSAI-CHOWKHAM AND BRAHAMAKUND ROADS

***1662. Shri Gohain:** Will the Minister of Transport be pleased to state when the survey of Doom-Dooma-Numsai-Chowkham and Brahamakund roads will be completed and when construction works will be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): The survey proper has not yet been undertaken. The construction work will be started after the survey is completed and the detailed estimates have been approved by Government.

RAILWAY COACHES (PRICE)

***1664. Shri Vittal Rao:** (a) Will the Minister of Railways be pleased to state whether there has been any dispute between the Management of the Hindustan Aircraft Factory and the Railway Board regarding the fixation of the cost price of the Railway Coaches constructed at the factory?

(b) If so, has it since been resolved?

(c) What is the cost price agreed to?

(d) Is it more or less than the cost price of the coaches manufactured at Swiss Firm?

(e) Is it a fact that the profit allowed to the Aircraft Factory is $6\frac{1}{2}$ per cent. as against 10 per cent. to Swiss Firm?

(f) What is the production capacity of the Aircraft Factory?

(g) Is it a fact that the production capacity has been reduced by the management due to short-supply of underframes?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). No. There is actually no dispute between the Hindustan Aircraft Factory and the Railway Board. The fact is that the cost price of Railway coaches is to be fixed on the basis of the actual cost of manufacture. The Cost Audit Report of the officer deputed for this purpose has been received

and is now under examination of Hindustan Aircraft Ltd and the Ministry of Defence. It is expected that the cost price to be paid will be finalised shortly. Meanwhile, payments are being made on a provisional basis.

(d) It is anticipated that the price will be less than that of the coaches manufactured by the Swiss Firm.

(e) Profit allowed to Hindustan Aircraft Ltd. is a fixed sum of Rs. 5,000 per coach. In the case of the Swiss Firm it is 10 per cent. of the cost, ex-Works.

(f) The present capacity of the factory is 150 coaches a year, to be increased later to 180 a year.

(g) Output has been restricted at Hindustan Aircraft Ltd. and in Railway Workshops due to short-supply of underframes.

REQUISITIONING OF LAND FOR AGARTALA-ASSAM ROAD

***1666. Shri Dasaratha Deb:** Will the Minister of Transport be pleased to state:

(a) the acreage of land requisitioned so far by Government from the peasants of Tripura for the construction of Agartala-Assam Road;

(b) how many peasants are affected by that; and

(c) how many peasants have already been given compensation for their land and how many are still to be given?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No land was acquisitioned 671.24 acres of land was acquired for the purpose.

(b) 1282.

(c) 268 peasants have been given compensation and 1014 are yet to be paid.

DESPATCH OF COAL FROM NORTH FOR SOUTHERN RAILWAY.

***1671. Shri Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply to Unstarred Question No. 307 asked on the 26th February, 1953 regarding Fuel Economy Committee and state:

(a) whether any coal required for the Southern Railway has been despatched from North by ships during the period between 1st January and 31st March, 1953; and

(b) if so, the amount of freight incurred thereon?